

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1794 OF 2008

LAL BAHADUR & ORS.

Appellant (s)

VERSUS

STATE(NCT OF DELHI)
(With appln(s) for bail)

Respondent(s)

Date: 21/03/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Prasoon Kumar,Adv
Mr. Kshitij Kumar,Adv.
Mr. Deepak Chanderpal,Adv.
Mr. V.K. Sidharthan,Adv.

For Respondent(s) Mr. Rakesh Khanna,Ld.ASG
Mr. J.S. Attri, Sr.Adv.
Ms. Rashmi Malhotra,Adv.
Ms. Sadhana Sandhu,Adv.
Mr. Harsh Prabhakar,Adv.
Ms. Seema Rao,Adv.
Ms. Priyanka Bharihoke,Adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Rakesh Khanna, learned Addl. Solicitor General appearing on behalf of respondent resumed his arguments at 12.15 p.m and concluded at 2.20 p.m. Thereafter, Mr. Prasoon Kumar learned counsel appearing on behalf of petitioners made his reply submissions about 10 minutes.

Hearing concluded.

Judgment reserved.

| (KUSUM SYAL)
| SR.P.A

| | (SAVITA SAINANI)
| | COURT MASTER